



NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/411/ (IB)/2017  
NAME OF THE PETITIONER(S) : SRL ADVISORS LLP  
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	MONICA CHOPDA	Counsel for Petitioner	
2.	Aashish Jain Lunia for Suzana & Suzana	Reply Counsel for Respondent	

**ORDER**

Counsels for both the parties present. Counsel for Respondent undertakes to file vakalat on behalf of the Corporate Debtor and prays for time. At request, time is enlarged. In the meantime, Counsel for Petitioner is directed to propose the name of IRP after seeking consent in the prescribed form 2. Counsel for Respondent is directed to file counter within seven days. Matter is posted for arguments. Put up on **09.08.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)